



**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 172/2019
in
OA No. 3501/2016**

This the 29th day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Ms. Alpana

Aged about 42 yrs

D/o Shri Mahavir Singh

R/o 1857, L Block, Shastri Nagar,
Meerut, U.P. – 250004.

- Applicant

(By Advocate: Mr. K.P. Gautam)

Versus

1. Shri Sandeep Kumar
Secretary
Ministry of Education, Govt. of NCT of Delhi
New Delhi – 110054.
2. Shri Binay Bhushan
Director
Directorate of Education
Govt. of NCT of Delhi,
Khyber Pass, Civil Lines
New Delhi – 110054.
3. Shri Rajendra Kumar
Chairman
D.S.S.S.B.
FC-18, Institutional Area,
Karkardooma, Delhi – 110092.

- Contemnors

(By Advocates : Ms. Esha Mazumdar for R-1 & 2 (ASCC Services)
Mr. Anuj Kumar Sharma for R-3

ORDER (ORAL)**Mr. S. N. Terdal, Member (J):**

Heard. Perused the compliance affidavit filed by the respondents. We find, there is substantial compliance of the Tribunal's order dated 01.11.2019. In view of the same, CP is closed and notices issued to the contemnors are discharged.

(A.K. Bishnoi)
Member (A)

(S. N. Terdal)
Member (J)

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